

19.7.91

Hon. Mr. Kausal Kumar - V.C.
Hon. Mr. D. K. Agrawal - J.M.

None present. Case is adjourned to 22.8.91 for admission

Dec
J.M.

K. Kumar
V.C.

22.8.91

No S.M. adj to 13.9.91
J

13.9.91

No S.M. adj to 19.9.91
J

19-9-91

Hon. Justice U.C. Srivastava-V.C.
Hon. Mr. A.B. Gorthi-A.M.

Admit.

Issue notice to the respondents to file reply within four weeks, Rejoinder may file within two weeks thereafter.

List before D.R. (J) on 29-11-91.

Sd./-
A.M.

Sd./- 29.11.91
V.C. D.R.

Applicant is present.

No appears for the O.P.
O.P. to file counter

6/11/93.

J.R.S.
29/11/93